

of costs and socio-economic aspects is required. The capital cost of the wind mill per set has been estimated at about Rs. 6800 provided an open well exists. In case open well is not there, an additional expenditure of about Rs. 2000 will also be necessary.

Highly qualified teams of Scientists/Engineers with experience in mechanical engineering, applied mechanics, aeronautical engineering and allied fields are working on the sponsored projects. Multi-disciplinary organisations are involved in the development of wind mill projects.

Setting up of Fertiliser Plant in Karnataka

6925. SHRI B. V. DESAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Karnataka Government has urged the Union Government to consider the demand to set up a fertiliser plant in the State during the Sixth Five Year Plan;

(b) if so, how many fertiliser plants are likely to be set up in India during the above mentioned plan period;

(c) whether Union Government have accepted the State Government's demand; and

(d) if so, the place, where these fertiliser plants are to be set up and the total cost of expenditure involved?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (d). The Government of Karnataka have made a request for setting up fertilizer plant based on the Bombay High/Bassein gas. The Working Group appointed by the Government to consider the possible locations of future fertilizer plants based on the additional gas expected to be available from the Bombay High/Bassein areas, has come to the conclusion that 6 more gas based fertilizer plants could

be set up, one each in Madhya Pradesh and Rajasthan, and four fertilizer plants to meet the large deficit in the U.P.—Punjab region. The Group has not found establishment of a fertilizer plant in Karnataka to be an optimum use of Bombay High/Bassein gas.

The question in part (d) does not arise.

(b) The Government have already decided to set up 5 gas based fertilizer plants, 2 each at Thal in Maharashtra and Hazira in Gujarat based on Bombay High/Bassein gas, and one plant at Namrup in Assam based on the gas available from the oil fields of O.N.G.C. and Oil India Limited. Besides, M/s. Nagarjuna Fertilizers Limited are setting up a fuel oil based fertilizer plant at Kakinada in Andhra Pradesh. There is also a possibility of a new more fertilizer plants being taken up for implementation during the 6th Five Year Plan.

Irrigation Projects in Dadra Nagar Haveli

6926. SHRI UTTAMBHAJ H. PATEL: Will the Minister of IRRIGATION be pleased to state:

(a) how many irrigation projects are going on in Dadra Nagar Haveli in the Union Territory and the details thereof;

(b) how much amount has been spent during the last five years and the acreage of land brought under irrigation scheme (year-wise); and

(c) how much will be spent during 1980, 1981 and 1982?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) Under the major and medium irrigation sector, only one project, namely Damanganga, is under execution since 1973-74. This project is a joint venture of Gujarat, Goa Daman & Diu and Dadra and Nagar Haveli. Under

minor irrigation programme, open wells/tube wells and lift irrigation schemes have been taken up.

(b) and (c). Till March 1979, the share of expenditure of the Damanganga Project chargeable to Dadra & Nagar Haveli was Rs. 466.28 lakhs. For the year 1979-80, the anticipated expenditure is Rs. 200 lakhs. On the completion of Damanganga Project, culturable command area of 8280 ha. will be benefited in Dadra & Nagar Haveli.

The expenditure on minor irrigation works during the fifth plan period (1974-78) was Rs. 28.48 lakhs benefiting an area of 862 ha. During the years 1978-1980, the anticipated expenditure is Rs. 19.55 lakhs benefiting an area of 1658 ha. The outlay recommended by the Working Group for 1980-81 for the minor irrigation works is Rs. 11.05 lakhs to benefit an area 1025 ha.

The outlays for the year 1981-82 will be decided at the time of the annual plan discussions to be held in the Planning Commission

**Clive Street Nominees Private Limited,
Calcutta**

6927. DR. A. U. AZMI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the composition of the Board of Directors of the Clive Street Nominees Private Limited, Calcutta, value of shares held by each director and total amount of subscribed and paid up capital including number of equity shares;

(b) whether any irregularities or infringements of the provisions of the Companies Act, 1956 by the company have come to notice of Government; and

(c) if so, the details thereof and action proposed to be taken in this regard against the company along with

its nature of business and total turnover, dividends declared or loss made during the past three years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) The composition of the Board of Directors of M/s. Clive Street Nominees Pvt. Ltd., Calcutta, as per the annual return made up to 22nd April, 1980, is as under:—

1. Shri Rajinder Pal Goel.
2. Shri Cyprian D' Souza.

The total subscribed and paid-up capital of the company is Rs. 1000 consisting of 100 equity shares of Rs. 10 each.

No share is held by the directors.

(b) No, Sir.

(c) Does not arise. According to the profit and loss account for the years ended 31-12-1977, 1978 and 1979, the company has not carried any business. These profit and loss accounts do not show any turnover, or any profit or loss or any dividend over these years.

**Production of a Film on Mahatma
Gandhi**

6928. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a film on the life of Mahatma Gandhi is to be made by a British Film producer;

(b) whether Government are financing the production of this film;

(c) whether Government have approved the script of this film; and

(d) whether the terms and conditions on which this film is to be made and exhibited have been finally cleared by Government?